Government of Jammu and Kashmir Planning Development & Monitoring Department Civil Secretariat, Srinagar/Jammu

Notification Jammu, the 27th February 2025

S.O 53 - In exercise of the powers conferred by Clause (iv) of rule 8 of the Census Rules, 1990 and in super-session of earlier notifications issued on the subject, the Government hereby freezes the boundaries of Districts/ Tehsils, Municipalities, Towns, Revenue villages and other administrative units in the whole Union Territory of Jammu and Kashmir w.e.f 01.07.2025 till completion of census 2021.

By order of the Government of Jammu and Kashmir.

Sd/-

(Talat Parvez Rohella) IAS Secretary to Government, Planning Development & Monitoring Department

Dated: 27-02-2025

No. PDMD-PFD/70/2021-02

Copy to the:-

- 1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information..
- 2. All Financial Commissioners.
- Director General of Police, J&K UT.
- All Administrative Secretaries to the Government.
- Chief Electoral Officer, J&K.
- 6. Divisional Commissioner Jammu / Kashmir.
- 7. All Head of Departments.
- 8. All Deputy Commissioners.
- Director Information, J&K UT.
- 10. Director, Census Operations, J&K UT, Hotel Khayam Building, Bishember Nagar, Srinagar-190001.
- 11. Private Secretary to Hon'ble Lieutenant Governor, UT of J&K.
- 12. Private Secretary to Hon'ble Chief Minister.
- 13. Private Secretary to Hon'ble Minister (ALL).
- 14. Private Secretary to Chief Secretary.
- 15. Private Secretary to Secretary to Government, PD & MD.
- 16. Stock file / Website, PD & MD.

27.02.202 (Mohammad Ashraf Mir)

Director Planning, Dev. & Monitoring Deptt.